

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

REVIEW APPLICATION NO.200/00006/2020
(in OA No.200/381/2020)

Jabalpur, this Wednesday, the 30th day of September, 2020

HON'BLE MR.RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



1.Kunjbihari Meena, S/o Shri Rameshwar Meena, aged about 34 years Sr. Assistant Loco Pilot WCR, Sagar R/o Near Nalanda School Tilak Nagar, Sagar (MP) 470001

2. Devendra Paroche, S/o Harikishan Paroche aged about 35 years, Sr. Assistant Loco Pilot WCR Katni NKJ R/o Near Malhotra Church Nayagaon, New Katni Junction Katni (MP) 483501

3. Atul Kumar Ben, S/o Shri Munnalal Ben, aged about 36 years Sr. Assistant Loco Pilot WCR Jabalpur R/o House No.1130 Phootatal Near Urdu School Jabalpur (MP) PIN 482002

4. Vinod Kumar Boriya, S/o Shri Rampratap Boriya aged about 33 years, Sr. Assistant Loco Pilot WCR Satna, R/o Behind Butibai School Parmanandpuram Satna (MP) 485001

5. Pramod Kumar, S/o Shri Kashiram aged about 32 years Sr. Assistant Loco Pilot WCR, Sagar R/o C/o Diwanlal Rathore Bhawanganj, Sagar (M.P.) 470001

10. Dilip Kumar Jhariya S/o Shri Ram Singh Jhariya Aged about 41 years, Sr. Assistant Loco Pilot WCR Jabalpur R/o Amar Nagar, Ambedkar Ward Ranjhi Jabalpur (MP) 482005

-Applicants

Versus

1. Union of India, through its General Manager, West Central Railway Indira Market, Jabalpur (M.P.) 482001

2. The Principal Chief Personnel Officer West Central Railway Indira Market Jabalpur (M.P.) 482001

3. The Divisional Railway Manager (Personnel) Jabalpur Division West Central Railway Jabalpur (M.P.) 482001

4. The Assistant Personal Officer (M) West Central Railway, Jabalpur Division, Jabalpur (M.P.) 482001

5. Mukesh Kumar S/o Shri Param Hans Singh, Aged about 28 years, occupation-Sr. Assistant Loco Pilot WCR Jabalpur R/o House No.364 Khandelwal Compound, Beoharbag, Jabalpur (MP) 482001



6. Raman Kumar S/o Shri Virendra Prasad aged about 34 years Occupation Sr. Assistant Loco WCR Jabalpur R/o Maa Narmade Green View Apartment, Bilhari Jabalpur (M.P.) 482001

7. Bharat Bhushan, S/o Shri Ram Shlok aged about 39 years, occupation Sr. Assistant Loco Pilot WCR Jabalpur R/o Krishna Homes, Bilhari Jabalpur (M.P.) 482001

8. Rajmani Kumar S/o Shri Bhushan Kumar Singh, aged about 33 years occupation Sr. Assistant Loco Pilot WCR Jabalpur R/o 437/9 Nehru Railway Colony, Hawbagh Colony, Jabalpur (M.P.) 482001

-Respondents

ORDER

By Ramesh Singh Thakur, JM-

This Review Application has been filed by the applicants (respondents Nos.5 to 10 in O.A.) to review the order dated 04.09.2020 (Annexure Document-E) and also order dated 30.07.2020 passed by this Tribunal in Original Application No.200/00381/2020. Along with this Review Application, the applicants have filed M.A. No.200/0505/2020 for grant of stay.



2. The grounds taken by the applicants in this Review Application are that the Tribunal has failed to appreciate that so called interim order dated 30.07.2020 which was passed behind the back of the present applicants, was of final nature, in as much as, there was positive direction against official respondents to consider the case of respondents (applicants in O.A.). Over and above, the present applicants (private respondents in O.A.) while implementing such interim order would not lead the Original application as infructuous. Thus, there is an error apparent on the face of record while passing the order dated 04.09.2020.

3. We have heard the learned counsel for the private respondents and we have noticed that in view of Para 2.13 of the reply, the O.A. is infructuous. As the Original Application has been dismissed as having become infructuous, so any interim order pending along with the O.A. merges with final order in the main O.A.

4. We have also considered the reply filed by the private respondents. The order dated 04.09.2020 passed by this Tribunal is well reasoned, not only this, the official respondents in O.A. have considered the claim of the respondents (applicants in O.A.), as the present applicants in review application and the respondent-department had filed the detailed order and considered the case of the applicants.



5. The Tribunal can review its own order/decision only if;

- (a) if there is mistake or apparent error;
- (b) the discovery of new or important fact which could not be produced before the order is pronounced.

6. In view of the above, since there is no mistake/apparent error nor any new facts have been brought to our notice, we do not find any reasons and grounds for reviewing the order dated 04.09.2020 passed by this Tribunal in O.A. No.200/381/2020.

7. Resultantly, this Review Application is dismissed at circulation stage itself. Accordingly, the M.A. filed by the applicants stand dismissed.



(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member